

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00852/2018

Jabalpur, this Thursday, the 13th day of December, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Sukhvvariya Bai, W/o Late Randhani Patel, aged about : 51 years, R/o: Village Korwara, Tehsil Uchehra, District Satna (M.P.) 485771
-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through Secretary, Ministry of Railway, New Delhi 110001.
2. Divisional Railway Manager, West Central Railway, Jabalpur (M.P) 482001.
3. Senior Section Engineer (P.W.) Katni, W.C.R., Gole Bazaar, District Katni (M.P.) 483501
-Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

By Navin Tandon, AM.

There has been no representation on the part of the applicant on the previous two occasions also, i.e. 14.09.2018, 12.11.2018 as well as today.

2. Perusal of the O.A indicates that the applicant is seeking family pension. She submits that her husband, who was working with the respondent department, had expired on 06.07.2016.

3. It is seen that there is no document on record to show that applicant has approached the respondent department seeking family pension for herself. Thus, the O.A is premature at this stage.

4. Accordingly, the O.A is dismissed as premature with liberty to the applicant to approach the respondent department for redressal of her grievance along with relevant document.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-